

ITEM NO.116

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4047 OF 2004

M/S. PARNASSUS PUBLISHERS & PRIN.PVT.LTD

Appellant (s)

VERSUS

LEGAL HEIRS OF K.C. BABBAR

Respondent(s)

Date: 26/08/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s) Mr. Jayant Bhushan, Sr. Adv.
Ms. Malini Sud, Adv.
Mr. Shobhit Chandra, Adv.for
Mr. Umesh Kumar Khaitan,Adv.

For Respondent(s) Dr. S.K. Verma,Adv.(Not present)

UPON hearing counsel the Court made the following
O R D E R

Heard in part.

(Parveen Kr. Chawla)
Court Master

(Indu Satija)
Court Master